

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1566/2019

The 20th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Manoj Kumar Bhat
S/o Gopi Lal Bhat
Aged about 38 years, Group C
R/o H.No. G-126, DTC Colony
Shadipur, New Delhi-08
(Was working as a driver). .. Applicant

(By Advocate : Shri Amar Nath Pandey)

Versus

1. The Chairman
Delhi Transport Corporation,
Government of NCT of Delhi
I.P Estate, New Delhi.
2. Depot Manager
Delhi Transport Corporation
Govt. of NCT of Delhi
Naraina Depot
New Delhi-08. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel for the applicant, having noticed that the applicant has filed a statutory appeal against the impugned termination order and the said appeal was rejected by the respondents by passing Annexure-A19 order dated 18.06.2018 and that the O.A. is not

maintainable as he has not challenged the said Appellate Order, seeks leave of this Tribunal to withdraw the O.A. with liberty to file a better O.A., in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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